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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 125/15	TP 139/17	For filing OL report	391/ 394	Dharma Software Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<i>1- R. RASHMI SAGAR.</i> <i>9845251467</i>	<i>Petitioner</i>	<i>R. R. RASHMI</i>
	<i>2. Pramod Kumar</i>	<i>Rep. of O.L</i>	<i>P. K.</i>

ORDER

Counsel for Petitioner is present. Sri Pramod Kumar, Assistant from O.L office is present. He reported that, company is yet to provide statutory registers and minutes of books (Board & AGM). Petitioner Counsel agreed to handover the original books to the O.L office by 01/03/2018 and to obtain acknowledgement. List it on 07/03/2018.

[Signature]
Member (T)

[Signature]
Member (J)